

Inclusion of Bareilly in Vayudoot Service

4113. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to include Bareilly town in Uttar Pradesh in the Vayudoot Service; and

(b) if so, by when and if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) No, Sir.

(b) Vayudoot service is being extended in the country in a phased manner hence it is not possible to cover all the stations immediately. Bareilly does not figure in the current phase of the expansion programme which is being implemented at present.

पूर्वी क्षेत्र की कपड़ा मिलें

4114. श्री कृष्ण प्रताप सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान उस रिपोर्ट की ओर दिलाया गया है जिसमें कहा गया है कि पूर्वी भारत के कपड़ा मिलों की हालत ठीक नहीं है और अधिकांश मिलें, 8.33 प्रतिशत बोनस देने की स्थिति में नहीं हैं; और

(ख) यदि हां, तो सरकार की इस पर क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय के राज्य मंत्री (श्री शिवराज बो० पाटिल) : (क) जी हां ।

(ख) सरकार पूर्वी क्षेत्र में कपड़ा मिलों तक सीमित किसी विशिष्ट प्रस्ताव पर विचार नहीं कर रही है । रुई की कीमतों

में स्थिरता से ग्राहता है कि उन मिलों के सामने, जो कार्यात्मक दृष्टि से कुशल हैं, अनुचित कठिनाई नहीं होनी चाहिए ।

Export Houses

4115. SHRI M. RAJASHEKHARA MURTHY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that export houses enjoy certain facilities under the Import Policy, 1982-83;

(b) whether an export house referred to above will cease to enjoy the above benefit on obtaining 100 per cent export oriented unit licence even in respect to its existing exports made outside the 100 per cent export oriented unit; and

(c) if the answer to part (b) above be in the negative, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Exports of products manufactured by an approved 100 per cent export-oriented unit also qualify for benefits available under the Export Houses scheme.

(c) Does not arise.

Holding of test by Central Bank of India for transfer of Safai Karamchari into Peon's cadre

4116. SHRI RAM PYARE PANIKAI: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India held any test for the transfer of Safai Karamcharis into Peon's cadre; if so, the minimum eligibility criteria of service experience and educational qualifications;

(b) whether the results of the said tests have been declared; if so, the region-wise number of successful Safai Karamcharis;